

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-14/2004/2168 /A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge,
Family Court-III, Kamrup(M), Guwahati.

Dated Guwahati the 3rd June, 2020.

Sub: **Station leave Permission.**

Ref:- Letter No. **FCK3/2/14/PJ/134/20 dtd. 01.06.2020**

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission with your official vehicle, at your own cost, from the morning of 06.06.2020 to the morning of 08.06.2020, subject to adherence to lockdown rules. The Principal Judge, family Court-I , Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2004/2170 /A, dated

Copy forwarded for information to:

1. The Principal Judge , family Court-I , Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)

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